



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,11th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 2:50 PM]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

37	<a href="#">WA/106/2019</a> PART-HEARD, FIXED	SMTI MINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. SC, EDU MR. N ISLAM MS. L WAJEEDA
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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
3	<a href="#">Review.Pet./129/2024</a> IN WP(C) 3048/2023(D/O), FIXED	ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
4	<a href="#">Review.Pet./130/2024</a> IN WP(C) 3051/2023 (D/O), FIXED	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	<a href="#">WP(C)/4078/2018</a> B/O	AZMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR Mr M U Ahmed MR. M P SARMA MR F ABDULLAH MS. P BORGOHAIN	SC, SEC. EDU.
<b>MOTION</b>				
53	<a href="#">WP(C)/4522/2024</a> FIXED	DIPIKA HOJAI <b>Versus</b> THE NORTH CAACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, N C HILLS
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
54	<a href="#">I.A.(Civil)/2644/2024</a> B/O in WP(C)/6046/2023	BUDDHADEV LAHARY <b>Versus</b> RANGJALU BASUMATARY AND 4 ORS	J SHARMA	SC, HIGHER EDU MR M RANA MD. I AHMED MS M ROY SC, G U
	<b>WITH</b> <a href="#">WP(C)/6046/2023</a>	RANGJALU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. B K DAS (R-4) H P NEOG (R-4) SC, G U
<b>ADMISSION</b>				
55	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
56	<a href="#">WP(C)/6753/2023</a> B/O	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
57	<a href="#">WP(C)/686/2024</a> B/O	MASEB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)

58	<a href="#">WP(C)/828/2024</a> B/O	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOOND MS. N BORAH	SC, HIGHER EDU MR. D P CHALIHA(R-4,5) MR. U P CHALIHA(R-4,5) MS M ROY(R-4,5)
59	<a href="#">WP(C)/1828/2024</a> B/O	HARI CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
<b>ORDERS</b>				
60	<a href="#">WP(C)/3735/2024</a> B/O	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR. M KHATANIAR	SC, HIGHER EDU

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>GROUP 28 - CHALLENGE TO SEC 4(1), 6(2), 6(3) AND 6(4) OF THE 2018 ACT</b>				
2	<a href="#">WP(C)/94/2022</a> B/O	JUGAL KUMAR SARMA AND 211 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>WITH</b>				
3	<a href="#">WP(C)/2445/2022</a>	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
4	<a href="#">WP(C)/3239/2023</a> B/O	ABDUL MOTALEB AND 147 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S U AHMED MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, SEC. EDU. SC, FINANCE
5	<a href="#">WP(C)/4092/2023</a> B/O	ACHYUT CHANDRA DAS AND 290 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM A R HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
56 <a href="#">WP(C)/7023/2023</a> B/O	RANENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	GA, ASSAM MR. B CHOUDHURY SC, SLRC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
46 <a href="#">WP(C)/4060/2024</a> B/O	MAFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A SHARMA	GA, ASSAM DY.S.G.I. SC, F.T
47 <a href="#">WP(C)/4156/2024</a> B/O	MAMUD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
48 <a href="#">WP(C)/4529/2024</a> BY SLIP	MORJINA BEGUM @ MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B K SEN MR F HAQUE MR. J UDDIN MR A K KHAN MR. A. HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
49 <a href="#">WP(C)/4551/2024</a> BY SLIP	ABDUL AZIZ@ A AZIZ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
50 <a href="#">WP(C)/4556/2024</a> BY SLIP	MD. MOSTAFA @ MOSTAFIZUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
51 <a href="#">WP(C)/4570/2024</a> BY SLIP	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
52 <a href="#">WP(C)/4588/2024</a> BY SLIP	MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
53 <a href="#">WP(C)/4662/2024</a> B/O	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM

**ORDERS**



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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
55	<a href="#">WP(C)/8/2015</a> (AT 10:30 AM)	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
	<b>WITH</b>			
56	<a href="#">WP(C)/6905/2014</a>	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
	<b>WITH</b>			
57	<a href="#">WP(C)/9/2015</a>	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
<b>WITHDRAWAL</b>				
58	<a href="#">WP(C)/7069/2023</a> B/O	PRASANTA NARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G JALAN	MR. A SARMA (R-4) MR. M HUSSAIN (R-4) MR. K KALITA (R-4) MR. LENTSO (R-4) MS G SWAMI (R-4) SC, WPT AND BC
59	<a href="#">WP(C)/7071/2023</a> B/O	MANJITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G JALAN	MR. A SARMA (R-4) MR. K KALITA (R-4) MR. LENTSO (R-4) MS G SWAMI (R-4) SC, WPT AND BC
60	<a href="#">WP(C)/7072/2023</a> B/O	MANJITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G JALAN	MR. A SARMA (R-4) MR. M HUSSAIN (R-4) MR. K KALITA (R-4) MR. LENTSO (R-4) MS G SWAMI (R-4) SC, WPT AND BC
<b>ADMISSION</b>				
61	<a href="#">WP(C)/7020/2016</a> FIXED	DIPAK KUMAR ROY @ RAY <b>Versus</b> STATE OF ASSAM and ORS.	MR.K SARMA MR.D DAS MS.K M SARMA	GA, ASSAM MR.Y S MANNAN(R-11) MS.S GOHAIN(R-11) MS.P TAYE(R-11) SC, BTC MR.M GARODIA(R-11)

62	<a href="#">WP(C)/990/2017</a> FIXED	JOYPOL NAIDING and 12 ORS. <b>Versus</b> N.C. HILLS AUTONOMOUS COUNCIL, HAFLONG and 6 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	MR.A K SARKAR(SC, NF RLY) SC, NCHAC
63	<a href="#">WP(C)/1097/2017</a> FIXED	KHEM SARMAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A NATH	GA, ASSAM
64	<a href="#">WP(C)/6951/2018</a> FIXED	MOTILAL SAYNNAL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
65	<a href="#">WP(C)/6755/2018</a>	PHANINDRA SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b>			
66	<a href="#">WP(C)/6848/2018</a>	SABITA SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
67	<a href="#">WP(C)/6857/2018</a>	AMA BALA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
68	<a href="#">WP(C)/6898/2018</a>	SATTA CHARAN SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
69	<a href="#">WP(C)/6918/2018</a>	ANITA MANDAL @ ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
70	<a href="#">WP(C)/8335/2019</a> FIXED	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
71	<a href="#">WP(C)/7555/2023</a> FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
		<b>ORDERS</b>		
72	<a href="#">WP(C)/4201/2016</a> FIXED	SMT. ANJALI MALAKAR and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1,3,4,5) MR.P N GOSWAMI R-8 SC, APEX BANK SC, BTADC(R-2)
73	<a href="#">Cont.Cas(C)/509/2022</a> FIXED	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
	<b>WITH</b>			
74	<a href="#">Cont.Cas(C)/508/2022</a>	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)

75	<a href="#">I.A.(Civil)/2647/2024</a> IN RSA 125/17(D/O), FIXED <b>in</b> RSA/125/2017	DR MUHIBUL ISLAM <b>Versus</b> MD IKRAMUL MAJID,		MR. S BISWAS
76	<a href="#">I.A.(Civil)/2753/2024</a> (CONNECTED WITH ITEM NO. 35 IN THE DAILY LIST) <b>in</b> WP(C)/7157/2019	M/S. COASTAL PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. R K BHATRA	MR H GUPTA

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,11th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
16	<a href="#">CRL.A(J)/74/2024</a> B/O	SUREN SAWTAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
<b>ORDERS</b>				
17	<a href="#">Crl.A./399/2023</a> 9 Y 11 M 28 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O <b>WITH</b> <a href="#">I.A.(CrI.)/1201/2023</a> in CrI.A./399/2023	RANGLAL BHUMIJ <b>Versus</b> STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM
		RANGLAL BHUMIJ, <b>Versus</b> STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM
<b>HEARING</b>				
18	<a href="#">CRL.A(J)/17/2022</a> 3 Y 5 M 18 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, PART-HEARD, FIXED	RAJESH PATNAYAK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. M BARMAN, LEGAL AID COUNSEL (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[ For Wednesday,11th September 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
2	<a href="#">Arb.P./1/2024</a> B/O	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
3	<a href="#">Arb.P./19/2024</a> B/O	SMTI SHAMPA GANGULY <b>Versus</b> MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
4	<a href="#">Arb.P./3/2024</a> B/O	M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
<b>HEARING</b>				
5	<a href="#">WP(C)/3325/2015</a> B/O	AMBIKA ROY <b>Versus</b> THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
6	<a href="#">WP(C)/7264/2015</a> B/O	RANJAN KUMAR NEOG <b>Versus</b> OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:45 PM**

**[ For Wednesday,11th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 12:30 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 12:30 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 4]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2666/2024</a>	GOPAL UPADHYAY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	<a href="#">Bail Appln./2694/2024</a>	SAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/2338/2024</a>	ATIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR A KHANIKAR R L CHUTIA	PP, ASSAM
4	<a href="#">AB/2346/2024</a>	RATHINDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./2587/2024</a>	ABZAL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,11th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

52	<a href="#">I.A.(Civil)/2783/2024</a> B/O in RSA/95/2024	AYNAL HOQUE AND ANR <b>Versus</b> SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL
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**WITH**  
[RSA/95/2024](#)

AYNAL HOQUE AND ANR <b>Versus</b> SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL
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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,11th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	<a href="#">WP(C)/4659/2024</a> B/O	BIPUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR B PAUL P JHA	GA, ASSAM SC, REVENUE
<b>ORDER (STAY VACATING)</b>				
54	<a href="#">I.A.(Civil)/2782/2024</a> (CONNECTED WITH ITEM NO. 35 IN THE DAILY LIST) in WP(C)/1942/2024	DILIP CHETRY <b>Versus</b> BHARAT SAIKIA AND 20 ORS.	MR B P BORAH MR B P BORAH MR P J DUTTA	GA, ASSAM MR. N M DUTTA DY.S.G.I. SC, FOREST SC, PCB SC. AGRICULTURE
<b>ADMISSION</b>				
55	<a href="#">WP(C)/3979/2024</a> FIXED	PRADIP KALITA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM SC, RAILWAY SC, REVENUE
56	<b>WITH</b> <a href="#">WP(C)/8426/2022</a>	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
<b>ORDERS</b>				
57	<a href="#">I.A.(Civil)/1280/2024</a> FIXED in WP(C)/560/2024 <b>WITH</b> <a href="#">WP(C)/560/2024</a>	PRADIP HAZARIKA <b>Versus</b> APURBA KUMAR HAZARIKA AND 3 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MR. S N TAMULI
58	<b>WITH</b> <a href="#">WP(C)/3993/2023</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
58	<b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> in WP(C)/3993/2023	PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
58	<b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> in WP(C)/3993/2023	PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A

**WITH**  
[I.A.\(Civil\)/330/2024](#)  
**in** WP(C)/3993/2023

APURBA KUMAR HAZARIKA AND ANR.  
**Versus**  
PRADIP HAZARIKA AND 3 ORS

MR S MUKTAR

GA, ASSAM  
MS. T. PAIT  
SC, GMC  
SC, G M D A

59 [WP\(C\)/3965/2024](#)  
FIXED

SUSHANKAR PAUL  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. J I BORBHUIYA  
MR. A B T HAQUE  
MR A HOSSAIN

GA, ASSAM  
MS. S SEAL(R-3)  
MS. S KANUNGOE(R-3)  
MS. J CHETTRY (R-3)

60 [WP\(C\)/3990/2024](#)  
FIXED

FAZAL HOQUE CHOUDHURY  
**Versus**  
THE STATE OF ASSAM AND 15 ORS

MR. M U MAHMUD  
MRS. M SAIKIA  
MR S H MAHMUD  
MR S ISLAM  
MS. D BORA  
MS. B CHETIA

MR. S H RAHMAN(R-6 TO  
15)  
SC, CO OP

61 [WP\(C\)/4312/2024](#)  
FIXED

M/S ADVANCE ENGINEERING FARMS AND  
EQUIPMENTS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MS S S ZIA

SC, GST  
SC, FINANCE AND  
TAXATION

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,11th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
55	<a href="#">W.P.(Cri.)/5/2019</a> B/O	BIJOY LAKHI GARG <b>Versus</b> AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. D. BORAH MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./2245/2024</a> FIXED	SADIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
57	<a href="#">Bail Appln./2555/2024</a> WITH OFFICE NOTE, FIXED	KANGKAN KASHYAP AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
<b>BAIL HEARING</b>				
58	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
59	<a href="#">AB/349/2024</a> FIXED	JITENDRA KR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
60	<a href="#">AB/2178/2024</a> WITH OFFICE NOTE, FIXED	AZAHARUL ISLAM @ AJAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	MR. N ISLAM(R-2) MD. S ALI (R-2) MS S PARBIN(R-2) PP, ASSAM
61	<a href="#">AB/2271/2024</a> FIXED	LAKHYAJYOTI MAZUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM

**ORDERS**

62	<a href="#">Crl.Pet./500/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	ALOKE GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K JAIN	MR. N ALAM MR K JAIN S A BAKHTIAR PP, ASSAM
63	<a href="#">I.A.(Crl.)/852/2024</a> B/O <b>in</b> Crl.Rev.P./330/2024 <b>WITH</b> <a href="#">Crl.Rev.P./330/2024</a>	BHUYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
		BHUYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-I]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>			
53 <a href="#">MACApp./618/2017</a> WITH LCR, FIXED	SMTI PRAMILA RAJBONGSHI <b>Versus</b> MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
50	<a href="#">I.A.(Civil)/2048/2024</a> FIXED in <a href="#">WP(C)/3621/2023</a> <b>WITH</b> <a href="#">WP(C)/3621/2023</a>	MESTER ALI PODDAR <b>Versus</b> JAHANARA BEGUM AND ORS	A RAHMAN	GA, ASSAM MS. S ROY
		JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. S ROY	GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
51	<b>WITH</b> <a href="#">WP(C)/5527/2023</a>	JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
<b>ADMISSION</b>				
52	<a href="#">WP(C)/2594/2022</a> FIXED	M/S VINAYAK LOGISTIC AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	MRS. A GAYAN, CGSC SC, RAILWAY
<b>ORDERS</b>				
53	<a href="#">Cont.Cas(C)/80/2024</a> FIXED	NAYANJYOTI KHATANIAR <b>Versus</b> RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R BORPUJARI MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1) SC, FINANCE DEPTT.
54	<a href="#">I.A.(Civil)/1964/2024</a> FIXED in <a href="#">WP(C)/2089/2024</a> <b>WITH</b> <a href="#">WP(C)/2089/2024</a>	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM GA, ASSAM SC, WATER RESOURCE
		RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE

**Versus**

RUSHAN AHMED BARBHUIYA AND 22  
ORS

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
61	<a href="#">Crl.Rev.P./352/2024</a> B/O	MAGUNI CHARAN BEHERA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR S BORTHAKUR MR. U K DEKA	GA, AP
	<b>WITH</b> <a href="#">I.A.(CrI.)/859/2024</a> in Crl.Rev.P./352/2024	MAGUNI CHARAN BEHERA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR S BORTHAKUR MR. U K DEKA	GA, AP
<b>BAIL HEARING (BA)</b>				
62	<a href="#">Bail Appln./2648/2024</a> WITH OFFICE NOTE, FIXED	SAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
63	<a href="#">AB/2199/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
64	<a href="#">AB/2256/2024</a> WITH OFFICE NOTE, FIXED	SAMIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
55	<a href="#">Crl.A./282/2022</a> (AT 2:00 PM)	RAJU DEY <b>Versus</b> GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM
<b><u>MOTION (BA)</u></b>				
56	<a href="#">Bail Appln./2735/2024</a> B/O	PANKAJ TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOUDHURY MR. B GOGOI MR M BHUYAN	PP, ASSAM
57	<a href="#">Bail Appln./2736/2024</a> B/O	MITHILESH TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOUDHURY MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b><u>MOTION</u></b>				
58	<a href="#">AB/2416/2024</a> B/O	SAMSUL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
59	<a href="#">AB/2423/2024</a> B/O	FIRDUS RAHMAN @ FIRDUS BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
60	<a href="#">Bail Appln./2477/2024</a> WITH OFFICE NOTE, FIXED	IRSHAD ALI @ IRSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
61	<a href="#">Bail Appln./2623/2024</a> WITH OFFICE NOTE, FIXED	RITUSHMONI BORAH @ BHON BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
<b><u>ORDERS</u></b>				
62	<a href="#">Crl.Pet./325/2024</a> FIXED	NABA KUMAR GOSWAMI <b>Versus</b> MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	
<b><u>HEARING</u></b>				
63	<a href="#">Crl.Rev.P./399/2019</a> WITH LCR 1 FILE, FIXED	MD. BASIR AHMED <b>Versus</b> SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST-I**]

[ **FOR WEDNESDAY, THE 11<sup>TH</sup> DAY OF SEPTEMBER, 2024** ]

[**AT 3:00 PM**]

**BEFORE**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[**COURT NO: 26**]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## **ORDERS**

- |  |  |  |   |
|--|--|--|---|
| 1. ELECTION PET. 10/2024<br>FIXED            | TABA TEDIR<br><b>VERSUS</b><br>TOKO TATUNG               | KHOGEN BUI<br>T TORUM<br>PARSWAJYOTI DAS<br>NAIR<br>H RAHMAN<br>G ALAM | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA<br>KIRMAR ADO<br>TOKGE DARIN<br>MARGE D |
| <b>WITH</b>                                  |  |  |   |
| I.A.(C) 164/2024<br>IN ELECTION PET. 10/2024 | TOKO TATUNG<br><b>VERSUS</b><br>TABA TEDIR               | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA<br>KIRMAR ADO<br>MARGE D     | PARSWAJYOTI DAS<br>NAIR   |
| 2. I.A.(C) 155/2024<br>FIXED                 | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG               | PARSWAJYOTI DAS<br>NAIR  |   |
| <b>WITH</b>                                  |  |  |   |
| 3. ELECTION PET. 9/2024                      | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG               | KHOGEN BUI<br>PARSWAJYOTI DAS<br>NAIR<br>G ALAM                        |   |
| <b>WITH</b>                                  |  |  |   |
| I.A.(C) 156/2024                             | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG AND 4<br>ORS. | PARSWAJYOTI DAS<br>NAIR  | AJIN APANG, SR.<br>ADVOCATE<br>S/C ELECTION<br>COMMISSION                         |